

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 130/GT/2014

Subject: Determination of tariff for Barh Super Thermal Power Station, Stage-II (2 x 660 MW) from the anticipated COD of first unit (Unit-IV) (30.6.2014) till 31.3.2019

Date of Hearing : **11.7.2016**

Coram: : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Ltd.

Respondents : South Bihar Power Distribution Company Limited and 5 others

Parties present : Shri Ajay Dua, NTPC
Shri Umesh Ambali, NTPC
Shri Sameer Aggarwal, NTPC
Shri T. Vinodh Kumar, NTPC
Shri Rajeev Choudhary, NTPC
Shri R. B. Sharma, Advocate, GRIDCO & BSPHCL
Shri Madhusudan Sahoo, GRIDCO

Record of Proceedings

The learned counsel for the respondents, GRIDCO & SBPDCL requested that the hearing of this petition may be taken up after disposal of the petition (Petition No.130/MP/2014) regarding the declaration of COD of the generating station.

2. The Commission accepted the request and adjourned the hearing. Petition shall be listed for hearing on **10.8.2016**.

By order of the Commission

Sd/-
B. SreeKumar
Dy. Chief (Law)

